

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A./100/2184/2018
M.A./100/604/2020



New Delhi, this the 26th day of July, 2021

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Akta Kumari, Age 42 yrs, Group - B
D/o Shri Murari Prasad
R/o M2K Aura, 113, 1st Floor,
Sector-47, Gurugram, Haryana
2. Krishna Murari Sharma, Age 44 yrs, Group - B
S/o Shri Bameshwar Prasad
R/o E-601, Apex Athena, Sector 75,
Noida, Gautam Budh Nagar,
Uttar Pradesh ... Applicants

(Through Shri B.K. Sinha, Advocate)

Versus

1. National Highways Authority of India
Through its Chairman
G 5&6, Sector-10, Dwarka,
New Delhi-110075
2. Ashvini Kumar Rai,
S/o Shri Bhadreshwar Rai
R/o Office of Project Director,
Maqbool Alam Road, F-8108, F-4
DIG Colony, Varanasi (UP) ... Respondents

(Through Shri Ankur Chhibber and Ms. Sriparna Chatterjee,
Advocates)

ORDER (ORAL)

Hon'ble Mr. R.N. Singh, Member (J)

Shri Sinha, learned counsel for the applicant, in view of some order passed by the respondents during pendency of

OA, seeks permission to withdraw the present OA with liberty to the applicants to file a fresh OA in accordance with law.

2. Permission is granted. OA stands dismissed as withdrawn with liberty as aforesaid.
3. Pending M.A. also stands disposed of accordingly.



(Aradhana Johri)
Member (A)

(R.N. Singh)
Member (J)

/dkm/mbt/pinky/